## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

OA.1253/99

dt.30-8-99

Between

EG Veerender Kumar

: Applicant

and

1. Directorate Genl. of Signals Sigs 4(C), Gen. Staff Branch Army HQ, Min. of Defence New Delhi

2. Genl. Officer Commanding-in-Chief HQ, Southern Command, Pune

3. Commandant Andhra Sub Area Signal Company Bolaram, Secunderabad

: Respondents

Counsel for the applicant

: K. Sadhakar Reddy Advocate

Counsel for the respondents

: P. Phalgum Rao

CGSC

Coram

Aon. Mr. B.S. Jai Parameshwar, Member (Audl)

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Order

Oral order (per Hon. Mr. B.S. Jai Parameshwar, Member(J)

Heard Mr. K. Sudhakar Reddy for the applicant and Mr. M.C. Jacob for Mr. P. Phalgum Rao for the respondents.

- 1. The applicant herein is the son of one E.V. Ghansham who was working as Messenger in Andhra Sub Area Signal Company, Secunderabad and who died on 21-8-1977 while in service. The applicant submitted an application with necessary certificates and documents to the respondents to consider his case for appointment on compassionate ground.) It is stated that the respondent authorities in their letter written during March/April, 1998 informed that the applicant that his case would be considered by the Board shortly (Annex.A-8 P.15).
- However, the respondents have not yet considered the case of the applicant for appointment on compassionate ground.
- 3. Hence, the applicant has filed this OA praying for a direction to the respondent authorities to consider the applicant herein for appointment on compassionate ground as per his qualification in any of the posts in their organisation.
- 4. The respondents authorities are directed to consider the case of the applicant for appointment as compassionate grounds in accordance with the rules within four months from the date of receipt of a copy of this order. They shall send a suitable reply to the applicant.
- With the above direction the OA is disposed of.
  No costs.

(B.S. Jai Parameshwar Member(Judl.)

Dated: Aug. 30, 1999 Dictated in Open Court

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THE CENTRAL ADMINISTRY IVE TRIBUNAL HYDERABAD BENCH : HYDERABAD.

THE HOW'BLE MR. JUSTICE D.H:NASIR

VICE - CHAIRMAN

THE HON 'OLE MR. R. RANG STABAN : MEMBIZA (ADMN.)

THE HON'BLE MR.D.B.JAI PARAMESUAR: MEMBER (JUDL)

DATE OF ORDER: 30

MA/RA/CD NO.

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DA. NO. 12531

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हेवराचाद म्यायपीठ HMDERABAD BENCH

COPY TO

1. HDHNJ

2. HRRN (A)

4. D.R. (A)

6. ADVOCATE

STANDING COUNSEL-

5. SPARE

э. наsэр|м (J),